



Government of Jammu and Kashmir
Home Department
Civil Secretariat, J&K Srinagar/Jammu

Notification

Srinagar, the 18th May, 2018

SRO 216 .- In exercise of the powers conferred by sub-section (1) of section 9 of the Maneuvers, Field Firing and Artillery Practice Act, 1938, the Government of Jammu and Kashmir hereby defines an area of land measuring 5,69,911 Kanals and 17 Marlas situated at village Matayen Kharu, District Kargil as an area for carrying out, periodical Field Firing and Artillery Practice for a period of five years. The location/map of the land is given in Shajra Khasra as Annexure-"A" and the points and Grid Reference of the proposed range are as under:-

Kharu Field Firing Range

Point	Grid	Point	Grid	Point	Grid
1	420513	6	308378	11	390448
2	412538	7	378415	12	390480
3	319589	8	378430	13	401480
4	220570	9	387430	14	402488
5	220470	10	397448	15	408499
				16	420504

By Order of the Government of Jammu and Kashmir.

Sd/-

(R.K Goyal) IAS

Principal Secretary to Government,
Home Department

No. Home/Land-Acq/98/2017

Dated: 18.05.2018

Copy to the:-

1. Director General of Police, J&K, Jammu.
2. Principal Secretary to Hon'ble Chief Minister.
3. Commissioner/Secretary to Government, Revenue Department.
4. Divisional Commissioner, Kashmir.
5. Secretary to Government, Department of Law, Justice & Parliamentary Affairs.

